

ANNEXURE - D													
LIST OF OPERATIONAL CREDITORS (EMPLOYEES)													
NAME OF THE CORPORATE DEBTOR: SIMBHAOLI SUGARS LIMITED													
DATE OF COMMENCEMENT OF CIRP : 11TH JULY 2024													
List of Creditors as on 17.07.2026													
(Amount in ₹)													
Sl. No	Name of Employee / authorised representative, if any	No of Employees	Details of claim received			Details of claim admitted			Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim Provisionally Admitted	Nature of claim	Whether related party?	% of voting share in CoC					Amount of contingent claim
Employees Dues where litigation is going on													
1	Brijesh Chauhan	-	23/07/2024	11,375,711.00		Salary Dues	NO	NA	11,375,711.00	-	-		Litigation between the CD & Ex-Employee is going on before the Hon'ble High Court of Allahabad.
2	Rajesh Jain	-	23/07/2024	1,761,477.00		Salary Dues	NO	NA	1,761,477.00	-	-		Litigation between the CD & Ex-Employee is going on before the Hon'ble High Court of Allahabad.
3	Indeep Singh Bhatia	-	24/07/2024	3,174,936.00		Salary Dues	NO	NA	3,174,936.00	-	-		Litigation between the CD & Ex-Employee is going on before the Hon'ble Civil Judge, Hapur
4	Jitendra Jain	-	23/07/2024	1,242,240.00		Salary Dues	NO	NA	1,242,240.00	-	-		Litigation between the CD & Ex-Employee is going on before the Hon'ble Civil Judge, Hapur
5	Dr. G.S.C. Rao	-	17/07/2024	22,548,105.00		Salary Dues	NO	NA	22,548,105.00	-	-		Litigation between the CD & Ex-Employee is going on before the Hon'ble High Court of Delhi.
Sub Total (A)				40,102,469.00	-				40,102,469.00	-	-	-	
Employees Dues as claimed													
6	Sachida Nand Misra	-	25/07/2024	6,092,295.00	6,092,295.00	Salary Dues	NO	NA	-	-	-	-	
7	Amit Sharma	-	17/12/2025	427,192.00		Salary Dues	NO	NA	-	-	-	427,192.00	
8	Bishan Singh	-	22/07/2024	470,887.00	466,887.00	Salary Dues	NO	NA	-	-	-	4,000.00	
9	Sandeep Kumar	-	21/08/2024	28,553.00		Salary Dues	NO	NA	-	-	-	28,553.00	
Sub Total (B)				7,018,927.00	6,559,182.00	-	-	-	-	-	-	459,745.00	
Employees Dues through Authorised Representatives													
10	Shiv Charan Singh (AR of SSD Unit)	35	14/07/2026	1,732,960.00		Salary Dues	NO	NA				1,732,960.00	Bulk Claims submitted after lifting of Stay Order, Claims are still under Verification

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			Date of receipt	Amount claimed	Amount of claim Provisonally Admitted	Nature of claim	Whether related party?	% of voting share in CoC	Amount of contingent claim				
11	Anil Kumar Singh (AR of SDD Unit)	13	14/07/2026	1,042,923.00		Salary Dues	NO	NA				1,042,923.00	Bulk Claims submitted after lifting of Stay Order, Claims are still under Verification
12	Mahesh Singh (AR of BSD Unit)	26	14/07/2026	1,000,974.00		Salary Dues	NO	NA				1,000,974.00	
13	Jai Ram Singh (AR of CSD)	21	14/07/2026	1,331,438.00		Salary Dues	NO	NA				1,331,438.00	
14	Saurabh Dave (AR of Corporate Unit)	16	16/07/2026	1,897,384.00		Salary Dues	NO	NA				1,897,384.00	
Sub Total (C)				7,005,679.00					-	-		7,005,679.00	
Grand Total (A+B+C)				54,127,075.00	6,559,182.00				40,102,469.00	-	-	7,465,424.00	



Place : New Delhi
Date : 17.07.2026

ANURAG GOEL
Interim Resolution Professional in the matter of
SIMBHAOLI SUGARS LIMITED
Registration Number: IBBI/PA-001 /IP-P00876/2017-18/11460
CIRP Process Email: cirp.simbhaoli@gmail.com